

| <div>Annexure-3</div> <div>Name of the corporate debtor: Kristal Infrastructure Limited; Date of commencement of CIRP: 30/05/2025; List of Creditors as on: 17/07/2025</div> <div>List of secured financial creditors (other than financial creditors belonging to any class of creditors)</div> <div>(Amount in ₹)</div> | | | | | | | | | | | | | | |
|---|--|---------------------------|----------------|---------------------------|-----------------|------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|---|------------------------------|------------------------------------|--|
| Sl No | Name of the Creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by secured Interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Omkara Assets Reconstruction Private Limited (Acting in its capacity as trustee of Omkara PS 10/2022-23 Trust) | 16.06.2025 | 1,45,16,89,427 | 1,45,16,89,427 | Secured | 1,45,16,89,427 | - | No | 89.31% | - | - | - | - | |
| 2 | Axis Bank Limited - Rajaji Road, Ernakulam | 19.06.2025 | 2,29,50,733 | - | Secured | 2,29,50,733 | - | No | 0 | - | - | - | 2,29,50,733 | Claim is kept under Clarification, as certain documents related queries are pending to be solved from the Creditors end. Once the queries are resolved, the claim shall be admitted based on verification of the same. |
| | | | | | | | | | | | | | | |
| | TOTAL | | 1,47,46,40,160 | 1,45,16,89,427 | | 1,47,46,40,160 | - | - | 89.31% | - | - | - | 2,29,50,733 | |